

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

REVIEW APPLICATION NO.26 OF 2006
IN
ORIGINAL APPLICATION NO.316 OF 2005

ALLAHABAD THIS THE 5TH DAY OF JANUARY, 2009

HON'BLE MR. JUSTICE A.K.YOG, MEMBER-J
HON'BLE MR. S.N. SHUKLA, MEMBER-A

Union of India the Secretary,
Ministry of Communication,
Department of Posts, Govt. of India,
Dak Bhawan, Sansad Marg,
New Delhi through Superintendent of Post Offices,
Basti Division-Basti.

.....Applicant

By Advocate : Shri Saurabh Srivastava

Versus

Dilip Kumar Pandey,
Son of Mr. Ram Pratap Pandey,
R/o Near State Bank, Captain Ganj, Basti,
District-Basti.

.....Respondents

By Advocate : Shri A. K. Dave

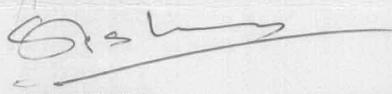
O R D E R

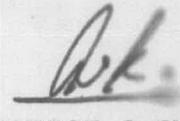
HON'BLE MR. JUSTICE A.K.YOG, MEMBER-J

1. Case called out. None appears on behalf of applicant. Shri A. K. Dave is present on behalf of respondents.

2. We have perused the grounds contained in the review petition. From perusal of the grounds contained in the Review petition it is clear that applicant wants us to sit in appeal over the Division Bench order dated 08.02.2005. It is well settled that in exercise of review jurisdiction the same Bench or

Bench of coordinate strength cannot sit in appeal. No grounds for review made out. Review petition is accordingly dismissed. *No Costs A.K.*


(S.N. SHUKLA)
Member-A


(JUSTICE A.K.YOG)
Member-J

/ns/